

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-217-2020

Shambhu Pauto Pagi @ Kankonkar

...Petitioner.

Versus

State of Goa And Ors.

.... Respondents.

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Geetesh Shetye,
Additional Government Advocate for the Respondents No.1 and 3.

Ms. Rosette Pereira, Advocate for the Respondent No.2.

Mr. H. D. Naik Advocate for the Respondents No.5, 6 and 7.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 23rd September 2020

P.C.

Heard Mr. Shivan Desai, learned Counsel for the petitioner, Ms. Rosette Pereira, learned Counsel for the respondent No.2 and Mr. H. D. Naik, learned Counsel for the respondents No.5, 6 and 7.

2. We place this matter for further consideration on 19.10.2020. By this date, if any of the respondents wish to file any

response, they may do so by furnish of advance copy to the learned Counsel for the petitioner latest by 14.10.2020. In case the petitioner wishes to file any rejoinder, leave is granted to do so.

3. The petitioner to also take steps to serve the respondent No.4 before the next date.

4. Stand over to 19.10.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr.